

**RESUME OF WORK DONE BY
LOK SABHA**

SECOND LOK SABHA—THIRD SESSION

11th November to 21st December, 1957



**LOK SABHA SECRETARIAT
NEW DELHI**

11

LOK SABHA

BULLETIN—PART II

(General Information relating to Parliamentary and other matters)

Monday, December 23, 1957

No. 934

Resume of work done by Lok Sabha during the Third Session of Second Lok Sabha

Number of Sittings	32
Number of Sittings hours	182 hours and 20 minutes.

1. Adjournment Motions

Notices received	23
Consent withheld by Speaker	23

2. Bills

A. Government Bills

(i) Introduced

- (1) The Probation of Offenders Bill, 1957
- (2) The Reserve Bank of India (Second Amendment) Bill, 1957
- (3) The Naga Hills-Tuensang Area Bill, 1957
- (4) The Opium Laws (Amendment) Bill, 1957
- (5) The Indian Railways (Amendment) Bill, 1957
- (6) The Capital Issues (Control) Amendment Bill, 1957
- (7) The Central Excises and Salt (Amendment) Bill, 1957
- (8) The Coal Bearing Areas (Acquisition and Development) Amendment Bill, 1957
- (9) The Indian Tariff (Second Amendment) Bill, 1957
- (10) The Payment of Wages (Amendment) Bill, 1957
- (11) The Preventive Detention (Continuance) Bill, 1957
- (12) The Parliament (Prevention of Disqualification) Bill, 1957
- (13) The Criminal Law Amendment Bill, 1957
- (14) The Union Duties of Excise (Distribution) Bill, 1957

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- (15) The Estate Duty and Tax on Railway Passenger Fares (Distribution) Bill, 1957
 - (16) The Countess of Dufferin's Fund Bill, 1957
 - (17) The Citizenship (Amendment) Bill, 1957
 - (18) The Requisitioning and Acquisition of Immovable Property (Amendment) Bill, 1957
 - (19) The Additional Duties of Excise (Goods of Special Importance) Bill, 1957
 - (20) The Prevention of Disqualification (Amendment) Bill, 1957
 - (21) The Appropriation (No. 5) Bill, 1957
- (ii) Referred to Joint Committee
- (1) Mines and Minerals (Regulation and Development) Bill, 1957
 - (2) The Probation of Offenders Bill, 1957
 - (3) The Parliament (Prevention of Disqualification) Bill, 1957
- (iii) Reports of Joint Committee presented
- (1) The Delhi Municipal Corporation Bill, 1957
 - (2) The Delhi Development Bill, 1957
 - (3) The Navy Bill, 1957
 - (4) The Mines and Minerals (Regulation and Development) Bill, 1957
- (iv) Passed by Rajya Sabha and laid on the Table
- (1) The Industrial Disputes (Banking Companies) Decision Amendment Bill, 1957
 - (2) The Cantonments (Extension of Rent Control Laws) Bill, 1957
 - (3) The Indian Nursing Council (Amendment) Bill, 1957
 - (4) The Indian Telegraph (Amendment) Bill, 1957
 - (5) The Indian Reserve Forces (Amendment) Bill, 1957
 - (6) The Damodar Valley Corporation (Amendment) Bill, 1957
- (v) Returned by Rajya Sabha and laid on the Table
- The Union Duties of Excise (Distribution) Bill, 1957
- (vi) As amended by Rajya Sabha—laid on the Table
- The Estate Duty and Tax on Railway Passenger Fares (Distribution) Bill, 1957
- (vii) Passed
- (1) The Industrial Disputes (Banking Companies) Decision Amendment Bill, 1957
 - (2) The Industrial Finance Corporation (Amendment) Bill, 1957
 - (3) The Indian Tariff (Amendment) Bill, 1957
 - (4) The Public Employment (Requirement as to residence) Bill, 1957
 - (5) The Navy Bill, 1957
 - (6) The Naga Hills—Tuensang Area Bill, 1957

- (7) **The Reserve Bank of India (Second Amendment) Bill, 1957**
 - (8) **The Delhi Municipal Corporation Bill, 1957**
 - (9) **The Indian Nursing Council (Amendment) Bill, 1957**
 - (10) **The Opium Laws (Amendment) Bill, 1957**
 - (11) **The Cantonments (Extension of Rent Control Laws) Bill, 1957**
 - (12) **The Capital Issues (Control) Amendment Bill, 1957**
 - (13) **The Central Excises and Salt (Amendment) Bill, 1957.**
 - (14) **The Indian Telegraph (Amendment) Bill, 1957**
 - (15) **The Coal Bearing Areas (Acquisition and Development) Amendment Bill, 1957**
 - (16) **The Indian Railways (Amendment) Bill, 1957**
 - (17) **The Preventive Detention (Continuance) Bill, 1957.**
 - (18) **The Payment of Wages (Amendment) Bill, 1957**
 - (19) **The Delhi Development Bill, 1957**
 - (20) **The Union Duties of Excise (Distribution) Bill, 1957**
 - (21) **The Estate Duty and Tax on Passenger Fares (Distribution) Bill, 1957**
 - (22) **The Indian Tariff (Second Amendment) Bill, 1957**
 - (23) **The Appropriation (No. 5) Bill, 1957**
 - (24) **The Prevention of Disqualification (Amendment) Bill, 1957**
 - (25) **The Additional Duties of Excise (Goods of Special Importance) Bill, 1957**
 - (26) **The Countess of Dufferin's Fund Bill, 1957**
 - (27) **The Citizenship Amendment Bill, 1957**
 - (28) **The Mines and Minerals (Regulation and Development) Bill, 1957.**
 - (29) **The Damodar Valley Corporation (Amendment) Bill, 1957**
- (viii) Returned by Rajya Sabha with recommendation—Recommendation agreed to—
- The Union Duties of Excise (Distribution) Bill, 1957**
- (ix) Returned by Rajya Sabha with amendment—amendment agreed to.
- The Estate Duty and Tax on Railway Passenger Fares (Distribution) Bill, 1957**
- (x) Bills passed by the Houses of Parliament and assented to by the President—Laid on the Table.
- (1) **The Railway Passengers Fares Bill, 1957**
 - (2) **The Finance (No. 2) Bill, 1957**
 - (3) **The Wealth Tax Bill, 1957**
 - (4) **The Expenditure-Tax Bill, 1957**
 - (5) **The Minimum Wages (Amendment) Bill, 1957**
 - (6) **The Dhoties (Additional Excise Duty) Amendment Bill, 1957**
 - (7) **The Forward Contracts (Regulation) Amendment Bill, 1957**

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- (8) The Cotton Fabrics (Additional Excise Duty) Bill, 1957
- (9) The Indian Succession (Amendment) Bill, 1957
- (10) The Insurance- (Amendment) Bill, 1957
- (11) The Repealing and Amending Bill, 1957
- (12) The Railway Protection Force Bill, 1957
- (13) The Essential Commodities (Second Amendment) Bill, 1957
- (14) The Legislative Councils Bill, 1957
- (15) The Inter-State Corporations Bill, 1957
- (16) The Foreign Exchange Regulation (Amendment) Bill, 1957
- (17) The Industrial Disputes (Banking Companies) Decision Amendment Bill, 1957
- (18) The Indian Tariff (Amendment) Bill, 1957
- (19) The Indian Nursing Council (Amendment) Bill, 1957
- (20) The Cantonments (Extension of Rent Control Laws) Bill, 1957
- (21) The Indian Telegraph (Amendment) Bill, 1957

B. Private Members' Bills

(i) Introduced

- (1) The Indian Railways (Amendment) Bill by Shri Jhulan Sinha
- (2) The Training and Employment Bill by Shri Diwan Chand Sharma
- (3) The Code of Criminal Procedure (Amendment) Bill (*Omission of Section 144*) by Shri Jagdish Awasthi
- (4) The Code of Criminal Procedure (Amendment) Bill (*Omission of Sections 107, 109 and 110 and amendment of Section 161*) by Shri Jagdish Awasthi
- (5) The All India Institute of Medical Sciences (Amendment) Bill by Dr. K. Atchamamba
- (6) The Equal Remuneration Bill, 1957 by Shrimati Renu Chakravartty
- (7) The Delhi Regulation and Supervision of Educational Institutions Bill, 1957 by Shri Radha Raman
- (8) The Code of Criminal Procedure (Amendment) Bill (*Amendment of Section 198*) by Shrimati Subhadra Joshi

(ii) Motion for introduction Negatived

- (1) The Recognition of Services to the Country Bill, 1957 by Raja Mahendra Pratap
- (2) The Preventive Detention (Repealing) Bill, 1957 by Shri Naushir Bharucha

(iii) Withdrawn

- (1) Salaries and Allowances of Members of Parliament (Amendment) Bill (*Amendment of Section 6*) by Shri N. Keshava.
- (2) All-India Institute of Medical Sciences (Amendment) Bill by Dr. K. Atchamamba

(iv) Negatived

- (1) The Code of Civil Procedure (Amendment) Bill (Omission of Section 87B) by Shri M. L. Dwivedi
- (2) The Beedi and Cigar Labour Bill by Shri A. K. Gopalan
- (3) The Child Marriage Restraint (Amendment) Bill (Amendment of Section 12) by Shri Diwan Chand Sharma
- (4) The National and Festival Paid Holidays Bill by Shri P. K. Kodiyam

(v) Under Consideration

The Punishment for Molestation of Women Bill, 1957 by Shri Radha Raman.

3. Calling Attention—Statements made or laid re: Notices Under Rule 197.

Subject	Name of Member giving notice	Name of Minister and date of the statement
(1) Train collision at Kosma Railway Station.	Shri K. T. K. Tangamani.	Shri Shah Nawaz Khan. 13-11-1957
(2) Breaches caused to the railway track at Vijayawada—Madras Section of Southern Railway	Shri N. R. M. Swamy	Shri Shah Nawaz Khan. 14-11-1957.
(3) Explosion at Lakhiserai Railway Station on the 16th November, 1957.	Shri S. M. Banerjee.	Shri Shah Nawaz Khan. 19-11-57.
(4) Non-representation of certain Central Trade Union Organisations in the Fourth Session of the I. L. O. Asian Regional Conference.	Shri S. M. Banerjee.	Shri Gulzarilal Nanda. 21-11-1957.
(5) Stoppage of production in the Malabar Spinning and Weaving Mills, Kallai.	Shri A. K. Gopalan.	Shri Manubhai Shah. 25-11-57.
(6) Derailment of the Farrukhabad-Kanpur Passanger Train on the 25th November, 1957.	Shri Jagdish Awasthi.	Shri Jagjiwan Ram 28-11-57.
(7) Reported burning of printed copies of Tamil version of the Indian Constitution in Madras State.	Shrimati Illa Palchoudhuri.	Shri Govind Ballabh Pant. 4-12-57.
(8) Stay-in strike of workers of Muir Mills, Kanpur.	Shri Jagdish Awasthi.	Shri Abid Ali. 12-12-1957.
(9) Threatened strike by Patwaris of Delhi Union Territory.	Shri S. M. Banerjee.	Shri Govind Ballabh Pant. 20-12-1957.
(10) Reported closure of Kanpur Cotton Mills, Ltd. and the Atherton West Mills, Kanpur.	Shri S. M. Banerjee.	Shri Nityanand Kanungo. 21-12-57.

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4. Financial Business

SUPPLEMENTARY DEMANDS FOR GRANTS (GENERAL), 1957-58

Subject	Presented on	Voted on
Supplementary Demands for Grants in respect of		
1. Ministry of Education and Scientific Research	6-12-57	14-12-57
2. Ministry of External Affairs	6-12-57	14-12-57
3. Ministry of Works, Housing and Supply.	3-9-57	14-12-57
4. Ministry of Commerce and Industry	3-9-57	14-12-57
5. Ministry of Steel, Mines and Fuel	3-9-57	14-12-57

5. Half-an-hour discussion under rule 55

Subject	Name of Member	Date
1. Cashew Industry	Shri P.K. Kodiyan	3-12-57
2. Advances against Food-grains	Shri S.C. Gupta	6-12-57
3. Education Ministers' Conference	Shri S.M. Banerjee	18-12-57
4. Vegetable Oils and Anti-oxidant	Shri V.P. Nayar.	20-12-57

6. Discussion on Matter of Urgent Public Importance

Subject	Under Rule	Name of Member	Date of discussion
Investment of Life Insurance Corporation Funds.	193	Shri Feroze Gandhi.	16-12-57

7. Members

(i) OATH OF AFFIRMATION

Number of Members who made and subscribed an oath or affirmation and took their seats in the House	Language in which oath or affirmation was made	Date on which oath or affirmation was made and of taking seats by the Members
4	Urdu	11-11-1957
2	Hindi	
1	English	
1	Tamil	
1	English	14-12-1957

(ii) ARREST OR DETENTION

- (1) Shri Hem Barua was arrested on the 8th November, 1957.
- (2) Shri Jagdish Awasthi was convicted under Section 188 of I.P.C. on the 15th December, 1957.

(iii) OBITUARY REFERENCES

Obituary references were made in respect of the following on dates indicated against their names:—

Name of Member	Date
1. Shri Sarangdhar Das, Member of First Lok Sabha .	11-11-57
2. Shri R.S. Sarma, Member of the Old Central Leg. Assembly .	11-11-57
3. Shri Saif F.B. Tyabji, Sitting Member of Lok Sabha .	12-11-57
4. Shri Rahimtoola Chinoy, Member of the Central Legislative Assembly .	2-12-57
5. Shri Lingaraj Mishra, Member of First Lok Sabha .	20-12-57

(iv) LEAVE OF ABSENCE

The following members were granted leave of absence from the sittings of the House for the periods mentioned against each:—

- (1) Shri S. R. Damani . 24th August to 13th September, 1957
(Second Session).
- (2) Shri T. D. Muthukumarasami Nayadu 20th August to 5th September, 1957
(Second Session).
- (3) Sardar Baldev Singh 2nd August to 13th September, 1957
(Second Session)

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(4) Shri Mahadeo Prasad	12th August to 13th September, 1957 (Second Session).
(5) Shri V. N. Swami	12th August to 7th September, 1957 (Second Session) and 11th to 25th November, 1957 (Third Session).
(6) Shrimati Lalita Rajya Laxmi	24th July to 13th September, 1957 (Second Session) and 11th to 17th November, 1957 (Third Session).
(7) Shri U. Mathuramalinga Thevar	4th to 13th September, 1957 (Second Session) and 11th November to 20th December, 1957 (Third Session).
(8) Shri Surendra Mahanty	11th to 27th November, 1957 (Third Session).
(9) Shrimati Renuka Ray	12th and 13th September, 1957 (Second Session) and 11th to 30th November, 1957 (Third Session).
(10) Shri Biren Roy	22nd July to 20th August, 1957 (Second Session).
(11) Shri K. T. K. Tangamani	28th November to 21st December, 1957 (Third Session).
(12) Shri C. R. Narasimhan	6th December to 21st December, 1957 (Third Session).
(13) Shri S. C. Chowdhury	23rd August to 13th September, 1957 (Second Session) and 11th to 20th November, 1957 (Third Session).
(14) Shri Mahadeo Prasad	11th November to 9th December, 1957 (Third Session).
(15) Shri B. Pocker	13th November to 21st December, 1957 (Third Session).

8. Motions

Brief subject	Under rule	Member	Date of discussion	Decision of House
1. Second Five Year Plan in relation to the current economic situation.	342	Shri Gulzari Lal Nanda.	20-11-57 21-11-57	
2. Drought conditions in Bihar, parts of Eastern Uttar Pradesh, West Bengal, Madhya Pradesh, Orissa and Bombay.	342	Dr. Ram Subhag Singh	26-11-57	
3. Statement by Finance Minister on his visit abroad.	342	Shri M. R. Masani	27-11-57 28-11-57	A substitute motion moved by Shri Frank Anthony was adopted.

Brief subject	Under rule	Member	Date of discussion	Decision of House
4. Food situation in the country.	342	Shri Ajit Prasad Jain	2-12-57 3-12-57	A substitute motion moved by Dr. Ram Subhag Singh was adopted.
5. Interim Report on the activities of Life Insurance Corporation.	342	Shri S.C. Gupta	4-12-57	
6. International situation	342	Shri Jawaharlal Nehru	17-12-57	A substitute motion moved by Shri Radha Raman was adopted.
7. Reports of Commissioner for Scheduled Castes and Scheduled Tribes.	342	Shrimati Violet Alva	18.12.57 19.12.57	All the substitute motions moved were negatived
8. Report of State Trading Corporation of India (Private) Limited.	342	Shri Bimal Comar Ghose.	19.12.57	

9. Papers laid on the Table 236

10. Petition presented by Member 1

11. Questions Answered

Starred	1,384
Unstarred	2,138
Short Notice	9

12. Resolutions

(i) Resolution Disapproving Ordinance under clause (2) Article 123 of the Constitution

Brief Subject	Article of Constitution	Member	Date of discussion	Decision of the House
Resolution seeking disapproval of the Reserve Bank of India (Amendment) Ordinance, 1957 (Ordinance No. 6 of 1957).	23(2)(a)	Shri Naushir Bharucha.	22-11-57 25-11-57	Negatived.

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(ii) Private Members' Resolutions

Subject	Member	Date of discussion	Decision of the House
1. Appointment of a Tribunal to review the cases of dismissed Government employees.	Shrimati Parvathi M. Krishnan.	12-9-57 15-11-57	Negated.
2. Appointment of statutory body for controlling the qualifying examination <i>re</i> : certifying the costing results.	Shri C. R. Narasimhan.	15-11-57 29-11-57	Withdrawn by the leave of the House.
3. Safeguards for Buddhist Converts.	Shri B.C. Kamble	29-11-57	Negated.
4. The Second Five Year Plan.	Shrimati Renu Chakravartty.	29-11-57 13-12-57	Negated.
5. Provision for a major port at Paradi.	Shri Shradhakar Supakar.	13-12-57	Negated.
6. Appointment of a Committee to review the working of Banks for the purpose of nationalisation.	Shri Rameshwar Tantia.	13-12-57	Discussion not concluded.

13. Statements by Ministers

Subject	Name of Minister	Date
1. Correcting the reply given to Starred Question No. 1130 on 24th August, 1957 <i>re</i> : the rates of betterment levy.	Shri S. N. Mishra	11-11-57.
2. Government business to be transacted during the current session.	Shri Jawaharlal Nehru	13-11-57.
3. Correcting the reply given to a supplementary on Starred Question No. 1457 on 4th September, 1957 <i>re</i> : Nicobar Islands.	Smt. Violet Alva	13-11-57.
4. Order of Government Legislative and other business for the week commencing the 18th November, 1957.	Shri B. N. Datar	14-11-57.
5. Additional business for 22-11-57	Shri Asoke K. Sen	20-11-57.
6. Order of Government business for the week commencing the 25th November, 1957.	Shri Kotha Raghuramaiah	22-11-57.
7. Accident on the 23rd November, 1957 to the Calcutta Mail.	Shri Jagjivan Ram	25-11-57.
8. Accident to a bus of Himachal Pradesh Transport on the 20th November, 1957.	Shri Govind Ballabh Pant	29-11-57.

Subject	Name of Minister	Date
9. Order of Government Business for the week commencing the 2nd December, 1957.	Shri B. N. Datar	29-11-57.
10. Reported refusal by Iraq to permit the use of Habbaniya Airport as a ferrying stage for Indian Air Force Aircraft.	Shri Jawaharlal Nehru	2-12-57.
11. Attempt on the life of President Soekarno of Indonesia at Jakarta on the 30th November, 1957.	Do.	Do.
12. Correcting the reply given to a supplementary to a Starred Question No. 87 on the 13th November, 1957.	Shri K. D. Malaviya	4-12-57.
13. Order of Government Buisness for the week commencing the 9th December, 1957.	Shri Kotha Raghuramaiah	6-12-57.
14. Formation of a Rupee Company to exploit oil reserves in Assam.	Sardar Swaran Singh	Do.
15. Correcting the reply given to Unstarred Question No. 56 on the 17th May, 1957 re : number of Community radio sets supplied to Punjab.	Dr. B. V. Keskar	13-12-57.
16. Reduction of Excise duty on cotton fabrics "medium" and the withdrawal of the excess production rebate.	Shri T. T. Krishnamachari	13-12-57.
17. Order of Government Buisness for the week commencing the 16th December, 1957.	Do.	14-12-57.
18. Interim Report of the Pay Commission	Do.	17-12-57.
19. Correcting the reply given to a Supplementary on Starred Question No. 970 on the 20th August, 1957 re : Soldiers' Homes in Punjab.	Shri Fatesinhrao Pratapsinhrao Gaikwad.	20-12-57.

14. Statement by Member

Sl. No.	Subject	Name of Member	Date
1.	Reply given by the Minister of State in the Ministry of Home Affairs on the 18th November, 1957 to a Supplementary on a Starred Question No. 208 re : Shri Pataskar's Report on Madras-Andhra Pradesh border dispute.	Shri C. R. Narasimhan	4-12-57.

M. N. KAUL,
Secretary.